

Faridkot House  
Copernicus Marg,  
New Delhi-110001

Dated : 30.04.2019

OFFICE ORDER

Take notice that Judgment in Appeal No. 123/2018 (Earlier Appeal No. 14/2014) (WZ) titled as Santosh Daundkar Vs. Secretary, MoEF & Ors. will now be uploaded on the website of NGT on or before 08.05.2019.

*Santosh*  
30.4.19

Dy. Registrar  
National Green Tribunal

Copy for information to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PA to Registrar General
4. PA to Dy. Registrar (Judicial)
5. Court Master of Court No. 1
6. Bar Association of NGT
7. Website of NGT
8. Computer Incharge
9. Notice Board

*Santosh*  
30.4.19

Dy. Registrar  
National Green Tribunal